NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 88/16	TP 250/17	For filing report of ROC	560(6)	Anchor Lines Pvt. Ltd., Vs ROC & Another

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Prima Health

Roc Market

2. Basavaras v Sabaraa Apprint

9448050800

R2

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and Rd requested time to file objections.

List it for filing objections on 16.11.2017.

MEMBER (J)

MEMBER (T)